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Title: Secretary General laid the Bills passed by the Houses of Parliament during the 5th session of 17th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the following eleven Bills passed by the Houses of Parliament during the Fifth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 10th March, 2021:-

- (i) The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021;
- (ii) The Appropriation Bill, 2021;
- (iii) The Insurance (Amendment) Bill, 2021;
- (iv) The Appropriation (No. 2) Bill, 2021;
- (v) The Medical Termination of Pregnancy (Amendment) Bill, 2021;
- (vi) The Jammu and Kashmir Appropriation (No. 2) Bill, 2021;
- (vii) The Puducherry Appropriation (Vote on Account) Bill, 2021;
- (viii) The Puducherry Appropriation Bill, 2021;
- (ix) The Jammu and Kashmir Appropriation Bill, 2021;
- (x) The Finance Bill, 2021; and
- (xi) The National Commission for Allied and Healthcare Professions Bill, 2021.

I also lay on the Table a copy each, duly authenticated by the Secretary-General, Rajya Sabha of following five Bills passed by the Houses of Parliament and assented to by the President:-

- (i) The Arbitration and Conciliation (Amendment) Bill, 2021;
- (ii) The Government of National Capital Territory of Delhi (Amendment) Bill, 2021;
- (iii) The Mines and Minerals (Development and Regulation) Amendment Bill, 2021;
- (iv) The National Bank for Financing Infrastructure and Development Bill, 2021; and
- (v) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021.